

In the Court of Sri. Syed Baleegur Rahaman

III Addl. District and Sessions Judge,
Sit at Anekal, Bengaluru Rural District,
Cause List Dated 21.09.2020

(Morning Session)	(Afternoon Session)
Hearing / Objection	Arguments
1. O.S. No. 5004/2015	1. R.A. No. 5030/2015
2. Crl.Misc.No. 5304/2020	2. R.A. No. 5090/2020
3. Crl.Misc.No. 5310/2020	3. R.A. No. 5098/2017
4. Crl.Misc.No. 5311/2020	4. R.A. No. 5030/2019
5. Crl.Misc.No. 5312/2020	5. M.A. No. 5027/2015
6. Crl.Misc.No. 5316/2020	6. M.A. No. 5020/2019
7. Crl.Misc.No. 5317/2020	7. M.A. No. 5029/2019
8. Crl.Misc.No. 5318/2020	8. R.A. No. 5083/2017
9. M.A. No. 5011/2020	9. R.A. No. 5050/2017
10. M.C. No. 5007/2019	10. R.A. No. 5054/2017
Hear Before Charge	11. M.A. No. 5013/2019
11. S.C. No. 5023/2020	12. M.A. No. 5034/2019
Call On	13. M.A. No. 5001/2020
12. S.C. No. 5015/2019	14. M.A. No. 5003/2019
Arguments	Orders
13. R.A. No. 5025/2016	15. A.A. No. 5003/2020
14. R.A. No. 5042/2016	
15. R.A. No. 5063/2020	

(Syed Baleegur Rahaman)

III Addl. District and Sessions Judge,
Sit at Anekal, Bengaluru Rural District

NOTE :

1. All Advocates are requested to strictly follow New SOP dated 24.07.2020 and 18.09.2020 issued by Hon'ble High Court of Karnataka
2. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned advocates and litigants may ascertain the next dates of their case in the CIS Portal.

LIST OF CASES WHICH ARE POSTED ON 21-09-2020 IN THE COURT OF PRL. SENIOR CIVIL JUDGE AND JMFC, ANEKAL.

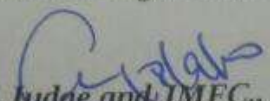
Sl. No.	Case No.	Stage
Morning Session		
1	O.S. No. 441 / 2017	Arguments
2	O.S. No. 19 / 2018	Arguments
3	O.S. No. 159 / 2010	Hearing
4	O.S. No. 545 / 2014	Hearing
5	O.S. No. 1044 / 2006	Steps
6	O.S. No. 397 / 2007	Steps
7	O.S. No. 179 / 2010	Steps
8	O.S. No. 445 / 2011	Steps
9	O.S. No. 435 / 2013	Steps
10	O.S. No. 644 / 2014	Steps
11	O.S. No. 370 / 2014	Steps
12	O.S. No. 48 / 2015	Steps
13	O.S. No. 303 / 2015	Steps
14	F.D.P. No. 1 / 2014	Steps
15	M.C. No. 17 / 2020	Steps
Afternoon Session		
1	O.S. No. 457 / 2015	Steps
2	O.S. No. 363 / 2016	Steps
3	O.S. No. 16 / 2016	Steps
4	O.S. No. 572 / 2016	Steps
5	O.S. No. 403 / 2016	Steps
6	O.S. No. 284 / 2016	Steps
7	O.S. No. 131 / 2016	Steps
8	O.S. No. 418 / 2017	Steps
9	O.S. No. 14 / 2017	Steps
10	O.S. No. 93 / 2017	Steps
11	O.S. No. 497 / 2013	Issues
12	O.S. No. 241 / 2013	Issues
13	O.S. No. 592 / 2014	Issues
14	O.S. No. 287 / 2014	Issues
15	O.S. No. 466 / 2014	Issues

Sd/-
Prl. S.C.J, Anekal.

In the Court of Sri. Gokula. K. Prl. Civil Judge and JMFC Anekal.
Cause List Dated :- 21.09.2020

<u>Morning Session</u>	<u>Stage of the Case</u>
1) OS No. 528/2015	Hearing
2) OS No. 90/2010	Further chief
3) OS No. 112/2010	Further chief
4) OS No. 60/2012	Further chief
5) OS No.108/2013	Further chief
6) OS No. 146/2015	Further chief
7) OS No. 284/2016	Evidence
8) OS No. 94/2014	Judgment
9) OS No. 42/2020	Issues
10) OS No.446/2018	Issues
11) OS No. 74/2018	Issues
12) OS No. 520/2013	Issues
13) OS No. 158/2017	Arguments
14) OS No. 392/2013	Arguments
15) OS No. 834/2012	Arguments
<i>* After Noon Session *</i>	
1) Crl.Misc No.1025/2019	Hearing
2) PCR No.201/2020	Sworn Statement
3) PCR No.161/2020	Sworn Statement
4) OS No.202/2011	Hearing
5) OS No.248/2012	Hearing
6) OS No.196/2013	Hearing
7) OS No.752/2013	Hearing
8) OS No.122/2014	Hearing
9) OS No.468/2015	Hearing
10) OS No.118/2017	Hearing
11) OS No.12/2018	Hearing
12) OS No.14/2019	Hearing
13) OS No.401/2019	Hearing
14) OS No.419/2019	Hearing
15) OS No.692/2011	Further hearing

NOTE :- All Advocates are requested to strictly follow SOP issued by Hon'ble High Court of Karnataka.


 Prl.Civil Judge and JMFC.,
 Anekal.

Matter listed on 21.09.2020 for hearing in the court of I Addl. Civil Judge & JM
Anekal.

Sl.No.	Morning Session	Sl.No.	Afternoon Session
1	CC.No.816/2013	16	OS.No.163/1991
2	CC.No.1036/2013	17	CC.No.968/2012
3	CC.No.1151/2013	18	CC.No.384/2011
4	CC.No.1233/2013	19	CC.No.857/2011
5	CC.No.210/2014	20	CC.No.859/2011
6	CC.No.269/2014	21	CC.No.1701/2008
	CC.No.727/2014	22	CC.No.370/2009
	CC.No.823/2014	23	CC.No.586/2009
	CC.No.840/2014	24	CC.No.587/2009
	CC.No.1061/2014	25	CC.No.588/2009
	CC.No.1337/2015	26	CC.No.589/2009
	CC.No.1183/2015	27	CC.No.643/2009
	CC.No.999/2015	28	CC.No.839/2010
	CC.No.971/2015	29	CC.No.545/2010
	CC.No.979/2015	30	CC.No.1079/2011

All matters are listed for hearing.

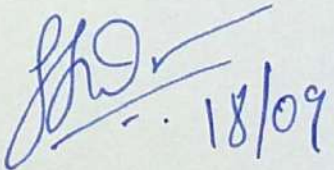
Sd/-
I Addl. Civil Judge &
Anekal

**Matter listed on 21-09-2020 for hearing in the court of II Addl.
Civil Judge & JMFC, Anekal.**

Sl. No.	Morning Session	Stage	Sl. No.	Afternoon Session	Stage
1	OS.No. 197/17	Argument	1	OS.No. 398/11	Hearing
2	OS.No. 43/15	Argument	2	OS.No. 246/10	Hearing
3	OS.No. 93/14	Hearing	3	OS.No. 151/09	Hearing
4	OS.No. 51/07	Hearing	4	OS.No. 15/09	Hearing
5	OS.No. 576/14	Hearing	5	OS.No. 113/13	Hearing
6	OS.No. 140/12	Hearing	6	OS.No. 3/05	Hearing
7	OS.No. 433/19	Hearing	7	OS.No. 263/13	Hearing
8	OS.No. 432/19	Hearing	8	OS.No. 860/12	Hearing
9	OS.No. 421/19	Hearing	9	OS.No. 291/12	Hearing
10	OS.No. 189/19	Hearing	10	OS.No. 81/07	Hearing
11	OS.No. 86/19	Hearing	11	PCR.No. 150/16	Hearing
12	OS.No. 213/07	Hearing	12	PCR.No. 547/16	Hearing
13	OS.No. 210/20	Hearing	13	PCR.No. 5/15	Hearing
14	OS.No. 481/12	Hearing	14	PCR.No. 7087/15	Hearing
15	OS.No. 542/94	Hearing	15	PCR.No. 284/17	Hearing

All matters are listed for hearing.

**NOTE:- All Advocates are requested to strictly follow SOP dated
27-08-2020 issued by the Hon'ble High Court of Karnataka.**


18/09

**II Addl. Civil Judge & JMFC,
Anekal.**